

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 37**

**IA 2472/2020 IA 327/2021 in C.P. (IB)/1625(MB)2018**

CORAM:

**SH. PRABHAT KUMAR            JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL)    HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **08.07.2024**

NAME OF THE PARTIES:    **J B ECOTEX LLP V/s SHREE HANUMAN**  
**TEXTFAB PVT LTD**

Section 60(5) & 9 of the Insolvency and Bankruptcy Code, 2016

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**ORDER**

**IA 2472/2020 IA 327/2021 in C.P. (IB)/1625(MB)2018**

- 1) Mr. Ashish Jha, Ld. Counsel for the Applicant is present. None present for the Respondents when the matter is called out.
- 2) Ld. Counsel for the Applicant informs that Affidavit of Service as well as synopsis has been placed on record and requests that the matter be kept for some other date for hearing as the Arguing Counsel is otherwise busy.
- 3) At request, stand over to 25.07.2024, for further consideration and hearing.

Sd/-

**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

Sd/-

**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

Vedant Kedare